## GOVERNMENT OF INDIA

HOME AFFAIRS

UNSTARRED QUESTION NO:1201
ANSWERED ON:03.03.2015
VACANCIES IN CAPF
Patel Shri Devji Mansingram

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of vacant posts in the Central Armed Police Forces, rank, gender and force-wise ;
(b) the total number of CAPF Personnel who opted for voluntary retirement and the number of personnel who resigned during each of the last three years, rank, gender and force-wise; and
(c) the time by which all the vacant posts are likely to be filled?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)
(a): As reported by the Central Armed Police Forces (CAPFs) and Assam Rifles (AR), rank, gender and force-wise, the number of vacant posts in the CAPFs \& AR as on 31.01.2015 is as under :-

FORCE Gazetted Officers Subordinate Officers Other Ranks Total

(b): Number of CAPFs \& AR personnel, who opted for voluntary retirement and who resigned during each of the last three years, rank,
gender and force-wise is as under:-

Force gender gazetted officers subordinate officers other ranks

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F 1602110017119656102324214282291
M 192620231126012259830273231597532273623172423182242112229
\(\begin{array}{lllllllllllllll}\mathrm{M} & 19 & 26 & 20 & 23 & 11 & 26 & 0 & 1 & 225 & 98 & 302 & 73 & 231 & 59 \\ \mathrm{~F} & 7 & 5 & 5\end{array}\)
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F 0010000011426419021025142351200
M 8 8 5 1451007577540541311259109214140106220228
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F 0100000010001000003210100
AR
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rotal 687373104448813191408812444730315292999761688847517444960156827686
(M - Male, F - Female, VR - Voluntary
Retirement, Res - Resignation
(c) : The vacancies are arisen out of retirements, resignations, new raising etc, which is a routine ongoing administrative process. Timely action is taken to fill up the vacancies by direct recruitment, by promotion or by deputation as per the Recruitment Rules. The limely action is taken to fill up the vacancies by direct recruitment, by promotion or by deputation as per the Recruitment Rules. The
vacancies remained unfilled due to any reason including non-joining of the candidates selected for the post are carried forward to the next vacancy year in the same category.

